

SHRI P. R. SHENOY: I would like to know from the hon. Minister the estimated cost of Kalinadi Project which would generate about 1,000 MW of electricity and the amount that will be given to the State Government by the Centre as assistance for implementing this project.

SHRI K. C. PANT: The estimated cost of Kalinadi Project Stage I is Rs. 147 crores. During the Fourth Plan an expenditure of Rs. 30.65 crores has been incurred. Rs. 116.35 crores will be the spill-over in the Fifth Plan. As far as the Central assistance goes, whereas in the Fourth Plan, in the last two years, some Central assistance was given outside the Plan, from the Fifth Plan onwards, during the first year of the Fifth Plan, the assistance has been given to Karnataka as a part of the block grant given to the State. So far as earmarking goes, there is no earmarking for this project. There is only a block grant. For power as a whole, Rs. 25 crores has been agreed to during the Annual Plan discussions with the Chief Minister of Karnataka held in February, 1974 by the Planning Commission. This is in respect of 1974-75. I have already indicated in an earlier answer the up-to-date position in the matter.

SHRI J. MATHA GOWDER: I want to know whether the new power projects to be sanctioned will be affected by the new policy of re-structuring power production in the country.

SHRI K. C. PANT: If I have understood him rightly, he wants to know whether the restructuring of the electricity supply industry will affect the power projects. The restructuring is intended only to help the projects. If at all they will be affected, they will be affected in a positive direction.

SHRI P. VENKATASUBBAIAH: The Kalinadi Project is a continuing project and, even according to the estimates of the Planning Commission, there will be a huge gap with regard to the target and the achievement of power production in the country.

Keeping this in view and also the urgent necessity of having power production in order to accelerate our agricultural production as well as industrial development, may I ask the hon. Minister whether he can approach the world agency, like the World Bank to complete these projects whose estimates are jumping up. For instance, the estimates of the power project of Srisailem have gone up from Rs 38 crores to Rs 126 crores. So it has become unproductive and is adding to inflation. Considering all these factors, may I know whether projects like Kalinadi, Srisailem and other continuing projects will be taken out from the purview of the State sector and will be completed so that power production can be accelerated?

SHRI K. C. PANT: So far as additional resources for power sector are concerned, this is a matter under discussion within the Government, and the Ministry of Finance and the Planning Commission have to see to what extent anything is possible. It is very difficult for me to say anything categorical in that regard.

But so far as World Bank or any foreign assistance is concerned, I would only point out that it may add to the foreign exchange resources of the country but may not add to the rupee resources, and rupee resources are needed in any case. So, this is not an answer to the problem.

Expansion of Activities of K.V.I.C.

*347. **SHRI VAYALAR RAVI:**
SHRI K. P. UNNIKRISHNAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Khadi and Village Industries Commission propose to expand its activities considerably during the year 1974-75;

(b) if so, the outlines thereof;

(c) whether the Commission also propose to improve the working conditions of its employees; and

(d) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). Although it was envisaged that sizeable expansion of all activities would be undertaken by the Khadi and Village Industries Commission during the year 1974-75 it may not be possible to do so now due to the stringent financial position.

(c) and (d). The Khadi and Village Industries Commission proposes to revise the pay and other allowances of its employees on the pattern of the Central Government employees consistent with the recommendations of the Third Pay Commission.

SHRI VAYALAR RAVI: I would like to deal with the second part of the question, namely, the working conditions of the employees. It is a pity that there is no regulation or law for safeguarding the working conditions of the employees. About the Chairman of the Khadi and Village Industries Commission, a lot of stories are current among the workers and if what we hear is true, then it is a disgrace and shame that such a man is continuing as the Chairman. And he is a person belonging to Gandhigram! There are no valid reasons for transferring the employees; it is all left to the sweetwill and pleasure of the Chairman. One gentleman who has his wife and three children has been transferred in 1961, 1963, 1964, 1965, 1966, 1967, 1968, 1969, 1970; almost every year he has been transferred to Gauhati, Madras, etc. This shows that the management of Khadi and Village Industries Commission are troubling and teasing the workers to the maximum. I would like to know from the hon. Minister what he proposes to do to give job security and a little protection to the workers.

SHRI ZIAUR RAHMAN ANSARI: As far as the working conditions of

the employees of the Khadi and Village Industries Commission are concerned, KVIC is implementing the recommendations of the Third Pay Commission and the non-gazetted employees of KVIC would be brought on par with the Central Government employees.

As far as this particular instance is concerned—of one employee of the Khadi and Village Industries Commission having been transferred almost every year—I do not have the facts at this time. But if the hon. Member has got any information of any genuine difficulty and is aware of the circumstances under which he was transferred, he can write to us and we will look into it.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): In any event, this could not have happened under the present Chairman of the Commission who came in only later. I do not understand the insinuation which the hon. Member was making against the present Chairman who is known to everybody, who is a very well known figure. Unless it is substantiated, I would respectfully submit, it is not good to make such an insinuation.

SHRI VAYALAR RAVI: This is what the employees of the Khadi and Village Industries Commission told me. I wanted to know whether this was correct.

SHRI C. SUBRAMANIAM: A responsible Member cannot say anything without verifying.

SHRI VAYALAR RAVI: The Chairman has not even cared to reply to my letter. If you think that I am a responsible Member of Parliament then you should ask the Chairman to reply to my letters. When we write letters to the Chairman, if he did not care to reply to our letters, then what should be done, Sir?

MR. SPEAKER: The hon. Member is not listening to me. The Minister has replied to you and he says that if there is any particular case in respect of any particular official, it is much better if the Member takes it up with the Minister rather than raising it here.

SHRI VAYALAR RAVI: This is a vast organization. I am talking seriously. I agree with the Minister that a responsible Member should not make such charges in the House. But Sir, he would also agree that when a responsible Member of Parliament writes to the Chairman, it is the duty of the Chairman to reply to his letters. His PA shows now respect and when we send letters, there is no reply. I have pointed out a specific case and you imagine the plight of the family.

MR. SPEAKER: No question of a debate here. You please ask your question.

SHRI VAYALAR RAVI: Anyhow, as the Minister said that he would look into the case, I will give it to him.

My second question is: many of the projects in Kerala, especially in Payanoor and Ernakulam districts have not been taken up due to lack of funds. These projects, if executed, would provide a lot of employment to the rural population. Though the financial position is somewhat not so easy, I would like to know from the Minister whether in view of the unemployment situation he will give special consideration to Khadi and village projects in Kerala.

SHRI ZIAUR RAHMAN ANSARI: This is a suggestion and we will look into it.

SHRI MOHANRAJ KALINGARAYAR: I would like to know from the hon. Minister whether and how far the Khadi and Village Industries Commission has expanded in Tamil Nadu and if so, how many industries have been set up and where?

SHRI ZIAUR RAHMAN ANSARI: I am afraid I do not have the State-wise figures with me now.

MR. SPEAKER: It is a general question. Yours is a particular one about Tamil Nadu.

SHRI MOHANRAJ KALINGARAYAR: It is very easy for me to get it. If the Minister does not have the information, what is he for?

MR. SPEAKER: Instead of realising the scope of the question, you are just coming right on the Minister. Something very unusual. It is outside the scope of the question.

श्री अटल बिहारी वाजपेयी : जो प्रश्न की परिधि है उसमें यह प्रश्न आता है। कमीशन की गतिविधियों के विस्तार के बारे में सवाल है। यह पूछा गया है कि उसका ब्यौरा क्या है, आउटलाइन क्या है। अब यह स्वाभाविक है कि सदस्य अपने अपने राज्य के बारे में पूछें।

अध्यक्ष महोदय : वह फिर्जा के बारे में पूछ रहे हैं। इसके बारे में वह स्पेसिफिक क्वेश्चन दे सकते हैं। मिनिस्टर सुपरह्यूमन तो है नहीं कि सारा एनसाइक्लोपेडिक लायें। जो रिलेवेंट होता है वह तो देता ही है।

SHRI MOHANRAJ KALINGARAYAR: He should have come prepared.

SHRIMATI T. LAKSHMIKANTHAMA: There is a lot of demand for our Khadi abroad but we have not been able to meet it. Further there is a great demand abroad for the products of our cottage industries. Only if we are able to meet all this demand, we can earn a sizeable and valuable foreign exchange. Further, in view of the fact that prices of cloth of other varieties have increased and Khadi has become cheaper, there are thousands of people prepared to work and seek employment under the Khadi Board. So, will the Government review the situation and change its policy of non-expansion of activities of the Khadi industry and allot more funds for the same?

SHRI ZIAUR RAHMAN ANSARI: KVIC had a very ambitious programme for expansion in the Fifth

Plan. But the difficulty is that, we do not have enough funds to expand the programme of Khadi and Village Industries Commission. Therefore I doubt if much can be done.

श्री नवल किशोर शर्मा : अध्यक्ष महोदय, मंत्री महोदय ने अभी प्रश्न के उत्तर में कहा है कि खादी कमीशन के पास बूक पैसा नहीं है इसलिए वे अपनी गतिविधियों का विस्तार नहीं कर सकता है। मैं इस संदर्भ में कि जब खादी विलेज कमीशन देश के गरीब लोगों के लिये बहुत काम कर सकता है, मंत्री महोदय से यह जानना चाहूंगा क्या वे खादी विलेज कमीशन के काम के विस्तार के लिये इंस्टीट्यूशनल फाइनेंसिंग के जरिये से काम का विस्तार करने की उनको सलाह देंगे और उसकी सुविधा प्रदान करेंगे ताकि खादी कमीशन का काम सके गही ?

श्री बियाउरहमान अन्सारी : अध्यक्ष जी, जहां तक इस फिफ्थ फाइव ईयर प्लान (Fifth Five Year Plan) के प्रोजेक्ट्स का सवाल है, जैसा कि दूसरे सेक्टर्स के लिये इंस्टीट्यूशनल फाइनेंसिंग पर बहुत जगदा जोर दिया गया है, खादी एण्ड विलेज इंडस्ट्रीज के प्रोग्राम में भी इंस्टीट्यूशनल फाइनेंसिंग पर बहुत जगदा जोर दिया गया है और बहुत से फंड्स इंस्टीट्यूशनल फाइनेंसिंग के जरिए से इन प्रोग्राम को आगे बढ़ाने के लिए और आर्टिजन्स की सहायता करने के लिए रखे गये हैं।

SHRI MADHURYYA HALDAR: The Khadi industry workers borrow money from the private money lenders and they are to pay high rate of interest; they are forced to sell their produce at a very low price. By this way the workers are being cheated. Therefore I want to know whether the Government will advise the Khadi and Village Industries Board to lend money to the khadi workers and the small weavers of villages at the time of their need with a view to expand the khadi programme.

SHRI C. SUBRAMANIAM: The Khadi and Village Industries Commission does not take up projects directly. It offers aid to State Governments/institutions concerned to take up these projects and if there is any suggestion with regard to that point, the hon. Member may make it to the State Government.

SHRI BHAGWAT JHA AZAD: I want to know whether the work of the Commission is hampered due to lack of finance or mismanagement? Is it a fact that the recommendations of the Ashoka Mehta Committee, where the present Chairman and many members were the members, have not so far been implemented either by the Government or by the members themselves? Is it not a fact that the Public Accounts Committee had gone into it in a very detailed way about the Commission's functioning? They have recommended certain things which have never been implemented by the Members of the Commission. May be, because they have built up an empire in Khadi Board, these may not be conducive for the functioning of the Khadi Board. I want to know from the hon. Minister as to what has been done with regard to this

SHRI C. SUBRAMANIAM: There is always scope for improvement in the functioning of an Institution. As far as Ashoka Mehta Committee's recommendations are concerned, they are quite different from the question put down here. That was with reference to various other Village Industries. They are being linked with the khadi and they have also a programme which would have to be taken up by various State Governments and the Village Industries Commission is assisting the various State Government for this purpose. The question here is whether there is any expansion of the activities of the Village Industries Commission. I am sorry the hon. Member has put it in a way which may reflect against the

functioning of the Village Industries Commission. That is because of the non-availability of funds. That is a general constraint. Resources come in the way of their functioning.

श्री कमला विद्य सन्तकर : अध्यक्ष जी, मैं जानना चाहता हूँ कि बिहार राज्य खादी प्रामोद्योग संघ के बजट दो सी वर्कर्स को खंड दिया गया है, 8 लाख रुपया प्राविडेंट फंड का नहीं दिया गया है और दो करोड़ का खर्च हुआ है, यह खर्च उस समय हुआ जबकि जयप्रकाश नारायण जी उसके चैरमैन थे तो क्या खर्च की इस पर विचार करते जा रहे हैं कि वर्कर्स को वापिस लिया जाये, बकाया प्राविडेंट फंड दिया जाय और ऐसी व्यवस्था की जाये कि सारे एकाउन्ट्स की जाच पड़ताल हो सके ?

श्री जियार्जहमान खानसारी : इसके लिये नीटिस की आवश्यकता है ।

SHRI K. GOPAL: Mr. Speaker, Sir, one of the activities of the Khadi and Village Industries Commission is to put up *gobar* gas plants in view of the fuel shortage. I would like to know from the Minister whether they will allot some funds for the *gobar* gas plants.

SHRI ZIAUR RAHMAN ANSARI: With regard to *gobar* gas plants, in 1974-75, the Commission proposed to set up 5,585 *gobar* gas plants, out of its own programme of assistance. In addition, under the special programme of the Ministry of Agriculture, in the context of fuel and fertiliser shortage, it is proposed to set up 20,000 *gobar* gas plants throughout the country during the current year.

SHRI P. G. MAVALANKAR: We know that in our country there are some centres and areas where quality khadi is produced. We also know that some village industries are so rare and scarce that there are only a few localised centres for this industry. May I know, therefore, whether the Khadi and Village Industries Commission have any programme for developing those special

industries which are getting rather out of tune and scarce because there is no assistance given to continue that particular industry which is still remaining in the field? I want to know, what special programmes has the Khadi Commission got? Secondly, will the Government kindly tell us what are the perquisites enjoyed by the Chairman and other Members of the Commission and what is the relationship which these perquisites have got in regard to salaries drawn by the vast number of employees of the Khadi Commission?

SHRI C SUBRAMANIAM: I am afraid, the latter part of his question requires notice because, I do not have the figures with me. But as far as I could recollect, there is no great disparity between the emoluments which the Chairman receives and other officials receive. That is all kept in mind, particularly, taking into account that this is a reference to the khadi which is representative of the poor people of India. With regard to the other aspect, namely handicrafts, which are disappearing now we took up some projects, but it ultimately depends upon how far there are markets for the products. Taking that into account, there is a programme to help these artisans with new and modern techniques and modern tools so that they may improve the technology and improve the quality of the products also. This is one of the programmes of the Khadi and Village Industries Commission.

Villages to be served by Satellite Instructional Television Experiment

*348. **SHRI VISHWANATH PRATAP SINGH:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the list of villages to be served by Satellite Instructional Television Experiment has been finalized; and

(b) the progress made in regard to the setting up of Base Production Cen-